

MENTIONING REPORT COURT NO 06

Date : 19/01/2021

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|--|
| 1 | WPS | 350/09 | 16-03-2021 |
| 2 | WPS | 5682/09 | 16-03-2021 |
| 3 | WPS | 5650/12 | 17-03-2021 |
| 4 | WPS | 5277/11 | 17-03-2021 |
| 5 | WPS | 1239/11 | 17-03-2021 |
| 6 | WPS | 3925/14 | 18-03-2021 |
| 7 | WPS | 5901/12 | 18-03-2021 |
| 8 | WPS | 2844/12 | 18-03-2021 |
| 9 | Cr.M.P | 2425/20 | 22-01-2021 |
| 10 | WPS | 6757/07 | ASSIGNED HMJ ANANDA SEN (COURT NO. 15) |
| 11 | WPS | 567/11 | ASSIGNED HMJ S. CHANDRASHEKHAR (COURT NO. 05) |
| 12 | WPS | 6283/13 | DISPOSED ON 17-09-2019 |

MENTIONING REPORT COURT NO 09

Date : 18/01/2021

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|------------|----------|---|
| 1 | CONT (CVL) | 510/20 | 29-01-2021 |
| 2 | CONT (CVL) | 351/20 | 29-01-2021 |
| 3 | WPS | 2740/18 | REJECTED |
| 4 | WPC | 3232/14 | REJECTED |
| 5 | WPS | 3498/17 | REJECTED |
| 6 | WPS | 805/19 | 21-01-2021 |
| 7 | WPS | 1448/12 | 22-01-2021 |
| 8 | WPS | 729/18 | 25-02-2021 |
| 9 | WPS | 792/18 | 04-03-2021 |
| 10 | WPS | 76/18 | 04-03-2021 |
| 11 | WPS | 4685/19 | 18-03-2021 |
| 12 | WPS | 3572/19 | 23-03-2021 |
| 13 | WPS | 3782/18 | 07-04-2021 |
| 14 | WPS | 2788/17 | LIST AT THE EARLIEST AS PER AGE OF CASE |
| 15 | WPS | 2726/20 | LIST AS PER EARLIER ORDER |
| 16 | WPS | 4221/20 | LIST AT THE EARLIEST IF READY |
| 17 | WPS | 3396/20 | LIST AT THE EARLIEST IF READY |
| 18 | WPS | 3366/20 | LIST AT THE EARLIEST IF READY |
| 19 | WPS | 113/21 | LIST AT THE EARLIEST IF READY |
| 20 | WPS | 3667/19 | LIST AT THE EARLIEST IF READY |
| 21 | WPS | 3781/20 | LIST AT THE EARLIEST IF READY |
| 22 | WPS | 1550/20 | LIST AT THE EARLIEST IF READY |
| 23 | WPS | 1146/20 | LIST AT THE EARLIEST IF READY |
| 24 | WPS | 134/21 | LIST AT THE EARLIEST IF READY |
| 25 | WPS | 967/20 | LIST AT THE EARLIEST IF READY |
| 26 | WPS | 3958/20 | LIST AT THE EARLIEST IF READY |

MENTIONING REPORT COURT NO 18

Date : 19/01/2021

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|--|----------|--|
| 1 | WPC | 3299/20 | 21-01-2021 |
| 2 | WPC | 2681/20 | 21-01-2021 |
| 3 | WPC | 407/18 | 25-01-2021 |
| 4 | WPC | 97/21 | 28-01-2021 |
| 5 | WPC | 88/21 | 02-02-2021 |
| 6 | WPC | 2591/18 | 11-02-2021 |
| 7 | WPC | 3886/20 | 22-02-2021 |
| 8 | WPC | 3911/20 | 22-02-2021 |
| 9 | WPC | 4320/20 | 01-03-2021 |
| 10 | WPC | 4304/20 | 03-03-2021 |
| 11 | WPC | 4332/18 | 09-03-2021 |
| 12 | WPC | 1450/19 | USUAL COURSE |
| 13 | WPC | 6177/17 | USUAL COURSE |
| 14 | WPC | 2677/08 | NOT CONSIDERED AS NOT REALTED TO THIS COURT AS PER ROSTER |
| 15 | WPC MENTIONED FROM EMAIL ID OF NEEL CHATTERJEE | | NOT CONSIDERED AS CASE NUMBER IS NOT ILLEGIBLE |

MENTIONING REPORT COURT NO 19

Date : 19/01/2021

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-----------|----------|----------|
| 1 | SA | 50/19 | REJECTED |
| 2 | SA | 400/19 | REJECTED |
| 3 | MA | 450/17 | REJECTED |
| 4 | MA | 196/15 | REJECTED |
| 5 | MA | 238/14 | REJECTED |
| 6 | SA | 115/15 | REJECTED |
| 7 | MA | 557/17 | REJECTED |
| 8 | SA | 221/16 | REJECTED |
| 9 | MA | 192/16 | REJECTED |
| 10 | SA | 355/19 | REJECTED |